NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(*through web-based video conferencing platform*)

Item 2

CP(CAA) No. 12/Chd/Hry/2023
(2nd Motion)

Under Section 230-232, CA 2013

In the matter of:-

SSK Automotive Pvt. Ltd. …..Transferor Company

With

HGI Automotive Pvt. Ltd. …..Transferee Company

Present through Video Conferencing:

Mr. Mast Ram Chechi, Practising Company Secretary for the petitioner.

The present petition has been filed for second motion in pursuance of order dated 08.12.2022. There is a delay in filing the present application which as per report has been filed for the first time on 03.02.2023. So, the learned Authorized Representative is directed to explain the delay and file the application thereto, explaining the reason of the delay within two weeks. List on 14.04.2023.

Sd/-
(Ajai Das Mehrotra)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

March 10, 2023
VN